

**Integrated Planning for Development
of Major Cities**

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*192 SHRI P M MEHTA
SHRI SHRIKISHAN MODI

Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether Government propose to launch an integrated planning for the development of the major cities in the country,

(b) if so whether his Ministry had consulted other Ministries on the special place to be assigned in the Fifth Plan to integrated urban development, and

(c) whether the proposal was endorsed by the Planning Commission and what are the main points of the proposal formulated by the inter-Ministerial working group in this regard?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) (a) to (c) A statement is laid on the Table of the Sabha

Statement

(a) This is a subject in the State sector for which no separate financial assistance is provided by the Central Government. It is for the State Governments to initiate integrated development of the major cities in accordance with the provisions of Master Plan including integrated development plans formulated by the State Governments for those cities. The State Governments are free to utilise the plan allocation made by the Central Government for State Development Schemes in the shape of "block loans and block grants".

(b) and (c), The Planning Commission have set up a Steering Group on the subject of Urban Development, Housing and Water Supply, *inter alia* to make a perspective assessment of problems and needs of housing and

urban development upto 1981 and to suggest concrete programme for the 5th Five Year Plan. The Steering Group has set up working group, *inter alia* to suggest mobilisation of resources including promotion of institutional financing for urban development.

The Housing Ministers' Conference held in July, 1972 recommended that State Planning Departments may prepare comprehensive city development programme for the 5th Five Year Plan for important cities in the States and ensure their integration with the State Five Year Plans. The recommendation has been forwarded to the State Governments for initiating appropriate action.

SHRI P M MEHTA It appears from the statement that the integrated planning is only at the discussion level, but nothing has been done so far and nothing has been thought of. I would like to know from the Minister whether the States have forwarded any proposals for the integrated planning of the major cities and, if so, how many cities will be covered during the Fifth Plan and the amount that will be spent on these major cities.

SHRI UMA SHANKAR DIKSHIT Earlier, in the Third Plan, the Centre supervised this, and about 52 schemes were under implementation. But before the Fourth Plan, according to the National Development Council's recommendations, the separate plans were given up and this subject was transferred to the State sector, and expenditure was to be met from the block grants and block loans allocated. In so far as the fifth Plan is concerned, the question is now under re-examination.

The Planning Commission has appointed a steering group and that group has appointed 14 working groups under various sub-heads. They are now examining the financial requirements for the various subjects.

like water supply, urbanisation, sanitation, etc. All these subjects are being examined. Some of the working groups have already reported. It is not possible to give the details at this stage. It will also take some time before all the 14 groups submit their proposals to the Planning Commission and then the Planning Commission will formulate all these details.

SHRI P. M. MEHTA: I would like to know from the Government whether the Government of Gujarat has forwarded any proposal for slum clearance to the extent of about Rs. 1.50 crores and, if so, what is the decision of the Government of India

SHRI UMA SHANKAR DIKSHIT: This supplementary does not arise out of this question. But since another question has been asked and passed over, I will answer this question. It is true that the Gujarat Government have asked for schemes costing about Rs. 150 crores. We have already sanctioned about Rs. 18 lakhs or so; I am subject to correction, but it is not more than Rs. 20 lakhs. We have sanctioned schemes relating to Government land, but the Gujarat Government has also prepared schemes for private lands, and the schemes relating to these lands have returned to them for re-examination.

SHRI S. M. BANERJEE: The hon. Minister has said something which concerns major policy or long-term policy. I would like to know whether the hon. Minister is aware that six major cities in the country,—Bombay, Calcutta, Delhi, Madras, Kanpur and Ahmedabad—were selected under the slum clearance scheme and a report was also prepared by the Ashoke Sen Committee. It was called the Ashoke Sen Committee report. May I know what financial aid has been given for the improvement of all these cities which were mentioned in the report?

MR. SPEAKER: The question was whether Government propose to launch an integrated planning for the development of the major cities. You are asking for some information entirely different from what is covered in his.

SHRI S. M. BANERJEE: It is mentioned in the statement.

MR. SPEAKER: Where is it mentioned?

SHRI S. M. BANERJEE: It is also part of the whole thing.

MR. SPEAKER: Do not give a far-reaching connection between these two things. I am sorry I cannot allow it

SHRI S. M. BANERJEE: Slum clearance in general is a long-term measure. I am referring to the major cities. What action has been taken by the Planning Commission—that was the question of Shri Mehta. He pointed out that Gujarat Government had demanded Rs 1.5 crores for Ahmedabad. I am not confining myself to Kanpur; I am asking about all the six cities which were covered under the slum clearance scheme. Has the Government given any assistance....

MR. SPEAKER: It was a simple question. The other question also is very simple.

SHRI S. M. BANERJEE: Let us see whether the Minister answers it.

MR. SPEAKER: I cannot ask him to answer what is outside the scope of this question.

SHRI P. G. MAVALANKAR: Apart from consulting other Ministries, may I know from the hon. Minister whether he is also consulting independent and non-governmental national and international agencies on the problem of urban development?

SHRI UMA SHANKAR DIKSHIT: No, Sir.... (Interruptions)